

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or. dt 1.8.03

Copies of order
prepared for
counsel for both
sides.

11/8

11.08.03

Order dated 01.08.2003.

Mr. N. S. Panda, Counsel
for the Applicant and
Mr. D. N. Mishra, Standing
Counsel for the Respondents
are present.

By filing MA No. 123/03,
arising out of this OA, Mr. D. N.
Mishra has disclosed on
behalf of Respondents that
they have already released
the salary of the Applicant
for the period from 1.8.02
to 23.12.02. Mr. Panda has
also confirmed that the
Applicant has received the
back salary. On the said
premises, this MA is disposed
of being complied with the
order of this Tribunal. MA
is accordingly disposed of.

Vice-Chairman

Member (5)